

Name of Corporate Debtor:		Man Infraprojects Limited											
Date of Commencement of CIRP:		22-03-2024											
List of Creditors as on:		13-04-2026											
List of Operational Creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Central Government	21.05.2024 (Revised claim received on 14.06.2024)	1,85,63,52,455	1,82,50,39,639	Unsecured	No	NA	-	-	-	3,13,12,816	The claim not admitted pertains to excess interest charged beyond insolvency commencement date
2	Deputy Commissioner, CGST & C EX, Mumbai West, Division - VII	Central Government	10.05.2024	24,45,29,112	23,74,43,627	Unsecured			70,85,485.00	-	-	-	The amount of claim admitted has been admitted provisionally and pertains to the period for which the Corporate Debtor has filed an appeal before CESTAT. The amount of contingent claim refers to amount for which SCN has been issued but adjudication is pending.
<b>Total</b>				<b>2,10,08,81,567</b>	<b>2,06,24,83,266</b>				<b>70,85,485</b>	<b>-</b>	<b>-</b>	<b>3,13,12,816</b>	

Note: Claims have been admitted provisionally subject to verification with the books of accounts of the Corporate Debtor